


IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 14.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 1322/2007	O.S. 2278/2007
2. O.S. 720/2008	O.S. 136/2014
HEARING	HEARING
3. O.S. 570/2006	O.S. 1372/2006
4. O.S. 76/2008	O.S. 290/2009
5. O.S. 422/2009	O.S. 826/2009
6. O.S. 434/2009	O.S. 1424/2011
7. O.S. 994/2010	O.S. 1032/2012
8. O.S. 1578/2012	O.S. 1728/2012
9. O.S. 222/2014	O.S. 998/2014
10. O.S. 182/2018	O.S. 554/2020
11. O.S. 874/2019	EVIDENCE
EVIDENCE	O.S. 910/2011
12. O.S. 2292/2007	O.S. 1300/2012
13. O.S. 352/2017	O.S. 804/2017
14. O.S. 92/2018	O.S. 330/2019
15. O.S. 96/2018	O.S. 332/2019


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 14.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	EVIDENCE
1) O.S 240/2004	16) O.S 168/2019
2) O.S 544/2005	17) O.S 170/2019
3) O.S 2312/2007	18) O.S 174/2019
4) O.S 148/2010	19) O.S 176/2019
5) O.S 1282/2011	20) O.S 178/2019
6) O.S 528/2012	21) O.S 180/2019
7) O.S 636/2012	22) O.S 182/2019
8) O.S 1472/2015	23) O.S 184/2019
HEARING	24) O.S 186/2019
9) O.S 1626/2019	25) O.S 188/2019
10) O.S 688/2020	26) O.S 196/2019
11) O.S 732/2020	27) O.S 198/2019
12) O.S 734/2020	28) O.S 200/2019
13) O.S 464/2020	29) O.S 202/2019
EVIDENCE	ORDERS
14) O.S 164/2019	30) O.S 876/2014
15) O.S 166/2019	

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>10:00-11:00 AM</u>				
1	O.S. 655/2010 (EVIDENCE.) IA/1/2010		ABDUL QUDUSE Vs LAKSHMAMMA	G. N. JANARDHANA
2	O.S. 501/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		ANTHONY SWAMY Vs FRACIS	C.R. PRATHIMA
3	O.S. 1703/2013 (EVIDENCE.) IA/1/2013		G. GALAPPA Vs DEVARAJA	S. CHENNAKRISHNA AND ASSOCIATES
4	O.S. 273/2016 (EVIDENCE.) IA/1/2016		PILLAMMA Vs RATHNAMMA	S. VENUGOPALA.
<u>11:00-12:00 AM</u>				
5	O.S. 825/2019 (HEARING) IA/1/2019 IA/2/2019		LAKE VISTA OWNERS ASSOCIATION REP BY SIVASANKARAN KRISHNAN Vs KISHORE TARA CHAND	RAMESH T.
6	O.S. 497/2016 (EVIDENCE.) IA/1/2016		SRINIVASA MURTHY A M Vs H.GOPALA REDDY ALIAS GOPI	H.V.RAMACHANDRA.
7	O.S. 1089/2016 (EVIDENCE.) IA/1/2016		C FRANCIS Vs L NAGARAJ	VA
8	O.S. 15/2017 (EVIDENCE.) IA/2/2016 IA/3/2017 IA/1/2016		SUSHEEL SHARMA Vs NOORPASHA	PRASHANTH P.N.
9	O.S. 75/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		MAHESHWARI Vs C RAMAIAH REDDY	K N DAYALU
10	O.S. 429/2011 (HEARING) IA/1/2011		VENKATESHWARA BLESSING DEVELOPERS Vs NAGAVENI	CHANDRAPPA
11	O.S. 23/2013 (HEARING) IA/1/2013 IA/2/2013		PADMA.K.R. Vs THE COMMISSIONER	J. MAMATHA
12	O.S. 1041/2014 (HEARING) IA/1/2014 IA/2/2014		LAKSHMANAIAH Vs KARNATAKA HOUSING BOARD REP BY ITS COMMISSIONER	G.RAJKUMAR AND ASSOCIATES

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1083/2014 (HEARING) IA/1/2014		PUSHPA Vs B. N. CHANNABASAPPA	S.JAYA PRAKASH NARAYAN
14	O.S. 63/2015 (HEARING) IA/1/2015 IA/2/2015		C.N.KRISHNAMURTHY Vs HARISH	K.V.S
15	O.S. 267/2015 (HEARING) IA/1/2015		SUBBAMMA REP BY GPA CHANNARAYAPPA Vs THE JOINT REGISTRAR OF CO OPERATIVE SOCITIES	B J KRISHNA
16	O.S. 101/2016 (HEARING) IA/1/2016		H.CHANNAHANUMAIAH Vs LINGARAJU	ANAND V
17	O.S. 325/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		PRABHAVATHI Vs LAKSHMI MAHILA SAHAKARA BANK NIYAMITHA REP BY ITS MANAGER	K A RAMESHA BABU
18	O.S. 569/2019 (HEARING) IA/1/2019		B POORNA CHANDRA REDDY Vs SHIVA KUMAR R	B.C.SEETHARAMARAO
19	O.S. 1629/2014 (EVIDENCE.) IA/1/2014		LEELAVATHI Vs NARAYANAMMA	R MANJESHWAR
20	O.S. 181/2017 (EVIDENCE.) IA/1/2017		H N KRISHNAMURTHY Vs R THIMMAPPA	AY
21	O.S. 777/2007 (ARGUMENTS) IA/1/2007		H. NAVANISH PRASAD Vs L. HANUMA REDDY	K. KRISHNA MURTHY
22	O.S. 323/2008 (ARGUMENTS) IA/1/2008		CHIKKAMUNIYAMMA Vs GOWRAMMA	K. H. RAJU and ASSOCIATES
23	O.S. 571/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		SIWANI H J Vs ANANTHA MURTHY T S	KUMAR and KUMAR ADVOCATES
24	O.S. 1379/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		G.M KRISHNAPPA Vs THE SECRETARY TO GOVT OF KARNATAKA	H. NAGARAJA
25	O.S. 41/2012 (ARGUMENTS)		KAVERAMMA Vs GOVERNMENT OF KARNATAKA	M.A.
26	O.S. 103/2013 (ARGUMENTS) IA/1/2013		RAJU Vs LALITHA	S.M.RAJASHEKARIAIAH

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 629/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		LAKSHMI ANAND KODANGAL Vs UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
28	O.S. 1049/2013 (ARGUMENTS) IA/1/2013 IA/2/2013		KAMALAMMA Vs THE COMMISSIONER	CHENNARAYA REDDY
29	O.S. 817/2017 (ARGUMENTS) IA/1/2017		NATHURAM Vs PUSHPAVATHI K R	N ANJANGOWDA
30	O.S. 973/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		SUDHAKAR PAMIDIMUKKALA Vs GREEN LAND INFRA REP R SOMASHEKHAR	S M ANEES AHAMED
31	O.S. 725/2020 (ORDERS.) IA/1/2020		CHINNASWAMY Vs KSHADAKSHARARADHYA	N.R. NAIK AND ASSOCIATES
32	O.S. 729/2020 (ORDERS.) IA/1/2020		S UMAPATHI Vs RAJASHEKAR	D SRINIVAS MURTHY
33	O.S. 733/2020 (ORDERS.) IA/1/2020		G C GOPAL Vs LALITHA	JANARDHANA.N
34	O.S. 539/2020 (A.D.R) IA/1/2020		G SANTHOSH KUMAR Vs D. NANDA KUMAR	VINAY KUMAR M.C
Cases listed below are adjourned due to Covid 19				
35	O.S. 1063/2015 (HEARING) IA/1/2015	18-09-2020	MAYUR CONSTRUCTIONS REPTD BY MUNIRAJ REDDY Vs N.C.KAR	SANJIVA V. BELAGALI
36	O.S. 1327/2018 (HEARING) IA/1/2018	18-09-2020	A. MOHAMMED RASOOL ALIAS MUJEEB PASHA Vs AMMERJAN SAB	G. MANIVANNAN
37	O.S. 401/2019 (SUMMONS) IA/1/2019	29-10-2020 (10:00-11:00 AM)	T.N. SANNARANGAIAH Vs D. SHIVALINGAIAH	N. SOMASHEKAR
38	O.S. 431/2018 (AMENDMENT) IA/1/2018	29-10-2020 (10:00-11:00 AM)	NAGARATHANAMMA Vs HUCHAIAH	R. RADHA
39	O.S. 471/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	29-10-2020 (10:00-11:00 AM)	LAKE VISTA OWNERS ASSOCIATION REP BY SIVASANKARAN KRISHNAN Vs KISHORE TARA CHAND	IC UNIVERSAL LEGAL

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 755/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (10:00-11:00 AM)	SANTHOSH KUMAR YADAV CHOWLA REP BY AMARENDER CHOULA Vs N.B ANJINAPPA	B.N JAGADEESH BABU
41	O.S. 1191/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (10:00-11:00 AM)	SATISH KUMAR L. Vs Y. RAGHAVENDRA	L. KRISHNA
42	O.S. 1537/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	29-10-2020 (10:00-11:00 AM)	RAMESH R. Vs MAYANA	C.R. GOPALASWAMY
43	O.S. 453/2019 (SUMMONS) IA/1/2019	29-10-2020 (11:00-12:00 AM)	RAJESH KUMAR PRAJWANI Vs S. BHASKAR	S.D VIJAYALAKSHMI
44	O.S. 1235/2019 (SUMMONS) IA/1/2019	29-10-2020 (11:00-12:00 AM)	T.P. MANJULA Vs MANJANNA	H,M. GOPAL
45	O.S. 1289/2019 (SUMMONS) IA/1/2019	29-10-2020 (11:00-12:00 AM)	NARASAMMA Vs BALAIAH	RAJANNA
46	O.S. 1291/2019 (SUMMONS) IA/1/2019	29-10-2020 (11:00-12:00 AM)	THIMMARAYAPPA ALIAS B.T. B.T GOWDA Vs BALAIAH	RAJANNA
47	O.S. 1297/2019 (SUMMONS) IA/1/2019	29-10-2020 (11:00-12:00 AM)	B.M. SREENIVASIAH EDUCATIONAL TRUST REP BY MEMBER SECRETARY DONOR TRUSTEE Vs RAVI KUMAR	BADRI VISHAL
48	O.S. 1387/2019 (SUMMONS) IA/1/2019	29-10-2020 (11:00-12:00 AM)	K MATHAI Vs KANNADIGA EX SERVICEMENS WELFARE PROTECTION FORUM REP BY ITS SECRETARY	NITIN AM AND ASSOCIATES
49	O.S. 21/2020 (SUMMONS) IA/1/2020	29-10-2020 (11:00-12:00 AM)	CPF INDIA PRIVATE LIMITED REP BY RAJESH KUMAR S.V. Vs THE WORKMEN OF CPF INDIA PRIVATE LIMITED REP BY BANGALORE EAST INDUSTRIAL WORKERS UNION	PRASHANTH B.K
50	O.S. 309/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018	29-10-2020 (11:00-12:00 AM)	VADERAHALLI GRAMA PANCHAYATH REP BY ITS PANCHAYATH DEVELOPMENT OFFICER Vs SOMASHEKAR	K.S. KALLESHAPPA

PRL CIVIL JUDGE, Bengaluru Rural
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Cause List Date: 14-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 325/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (11:00-12:00 AM)	ANDALAMMA Vs RAVICHANDRA J P	N DEVARAJ
52	O.S. 455/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (11:00-12:00 AM)	CHENNAKESHA Vs P NARAYANA	UMESH
53	O.S. 523/2018 (EVIDENCE.)	29-10-2020 (11:00-12:00 AM)	ZAKIYA SULTANA Vs OFFICE OF THE DEPUTY DIRECTOR	MEDINI LAW
54	O.S. 529/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (11:00-12:00 AM)	RONALD VINCENT D SOUZA Vs HRUDAYARAJ	A. VENKATASWAMY
55	O.S. 899/2018 (EVIDENCE.) IA/1/2018	29-10-2020 (11:00-12:00 AM)	PANDURANGA RAO B.V Vs VENKATESH	AKKI MANJUNATH
56	O.S. 1237/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	29-10-2020 (11:00-12:00 AM)	H.S MUDDU RAJU REP BY H GOVINDARAJU Vs JANARDHAN	JAYAPRAKASH
57	O.S. 401/2016 (SUMMONS) IA/1/2016	29-10-2020	BALAJI THIRUMALAI REP KRISHNA PRASAD APPAJI Vs VENKATAPPA	R S PRASANNAKUMAR
58	O.S. 979/2018 (SUMMONS) IA/1/2018 IA/2/2018	29-10-2020	CHOWDAPPA Vs SHIVARUDRAMMA	SIDDARTH B. MUNICHANDI
59	O.S. 1121/2018 (SUMMONS) IA/1/2018	29-10-2020	A. SRINIVASA Vs R.N. JAGANNATHA	A. RAMACHANDRA
60	O.S. 479/2019 (SUMMONS) IA/1/2019 IA/2/2019	29-10-2020	N. YOGANANDA Vs SUNANDAMMA	V. VISHWANATH
61	O.S. 683/2019 (SUMMONS) IA/1/2019	29-10-2020	ALTAF Vs EERAMMA	KSA
62	O.S. 791/2019 (SUMMONS) IA/1/2019	29-10-2020	SHANTHAMMA Vs NARASAMMA	PUNYA LAW CHAMBERS
63	O.S. 793/2019 (SUMMONS) IA/1/2019	29-10-2020	M.R. MALLESH GOWDA Vs NARASAMMA	PUNYA LAW CHAMBERS
64	O.S. 795/2019 (SUMMONS) IA/1/2019	29-10-2020	D. KRISHNAMURTHY Vs NARASAMMA	PUNYA LAW CHAMBERS

PRL CIVIL JUDGE, Bengaluru Rural
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
65	O.S. 797/2019 (SUMMONS) IA/1/2019	29-10-2020	CHINNAPPA Vs NARASAMMA	PUNYA LAW CHAMBERS
66	O.S. 799/2019 (SUMMONS) IA/1/2019	29-10-2020	SANGAMESH Vs NARASAMMA	PUNYA LAW CHAMBERS
67	O.S. 815/2019 (SUMMONS) IA/1/2019	29-10-2020	VARGHESE M.V Vs NARASAMMA	PUNYA LAW CHAMBERS
68	O.S. 817/2019 (SUMMONS) IA/1/2019	29-10-2020	SAJU P.C Vs NARASAMMA	PUNYA LAW CHAMBERS
69	O.S. 819/2019 (SUMMONS) IA/1/2019	29-10-2020	MINI. P.T Vs NARASAMMA	PUNYA LAW CHAMBERS
70	O.S. 821/2019 (SUMMONS) IA/1/2019	29-10-2020	JOHN T. Vs NARASAMMA	PUNYA LAW CHAMBERS
71	O.S. 1057/2019 (SUMMONS) IA/1/2019	29-10-2020	SHIVARUDRAIAH S.R Vs CHOWDAPPA	LINKU LAW ASSOCIATES
72	O.S. 1409/2019 (SUMMONS) IA/1/2019	29-10-2020	SJS ENTERPRISES PVT LTD REP BY R SRIVATSAA Vs SHASHIKALA	RAVISHANKAR
73	O.S. 259/2020 (SUMMONS) IA/1/2020	29-10-2020	LALITHA Vs K.R SHIVAKUMAR	M.T RANGASWAMY
74	O.S. 629/2020 (SUMMONS) IA/1/2020	29-10-2020	MAHABOOB SHARIF Vs V P KAPILAN	R S PRASANNAKUMAR
75	O.S. 637/2020 (SUMMONS) IA/1/2020	29-10-2020	MANJUNATH Vs SUJATHA	ANJAN GOWDA N
76	O.S. 641/2020 (SUMMONS) IA/1/2020	29-10-2020	G M EKANATH Vs G ARUNA	RAJASHEKAR K.
77	Misc 24/2020 (NOTICE) IA/1/2020 IA/2/2020	29-10-2020	RATHNAMMA Vs T. NAGARAJU	J. SRINIVAS